

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) and (b) Complaints have been received about bogus and ineligible persons getting social security pensions from Madhya Pradesh, Uttar Pradesh, Tamil Nadu, Bihar, Odisha and Gujarat. National Social Assistance Programme (NSAP) is under State Plan and funds are released as Additional Central Assistance (ACA). Identification of beneficiaries, sanction and disbursement of assistance under the schemes of NSAP are done by State Governments. Hence, complaints were forwarded to concerned State Governments for taking appropriate action. A team was deputed to inquire into the matter in Indore (Madhya Pradesh). Further, inquiry through National Level Monitor (NLM) was conducted in Unnao (Uttar Pradesh) and Salem (Tamil Nadu).

(c) to (e) In Unnao district of Uttar Pradesh and Salem District of Tamil Nadu pension to ineligible persons had been stopped by State Governments. States have been advised to conduct annual verification and social audit for improved monitoring. They have also been advised to prepare database of beneficiaries and keep it in public domain.

**Use of substandard material in construction of roads**

724. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the length of all weather roads in rural areas built in the country during the last two years under Bharat Nirman;

(b) the number of complaints received about the substandard quality of materials used for construction of roads;

(c) the number of roads that had to be repaired within six months of their operations; and

(d) the nature and cadence of maintenance work undertaken after the roads are constructed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA): (a) Under Rural Road Component of Bharat Nirman, the length of the roads constructed during the last two years under Pradhan Mantri Gram Sadak Yojana (PMGSY) are as under:—

(Length in Km.)

Year	New connectivity length achieved	Upgradation length achieved		
		Upgradation	Renewal (by the States)	Total
2011-12	15,548	7,173	7,136	14,309
2012-13	17,315	3,184	5,892	9,076

(b) and (c) As per the programme guidelines, ensuring the quality of the road works is the responsibility of the State Governments who are implementing the programme. A Three Tier Quality Control Mechanism has been put in place under the PMGSY. First tier is in-house quality control and second tier is independent monitoring at State level. These two tiers are the responsibility of the States implementing the programme. The third tier is envisaged as an independent monitoring mechanism at the central level. Under this tier, the independent National Quality Monitors (NQMs) are engaged for inspections of roads, selected at random. Immediately after the visit of the NQM is over, the inspection report is sent to the State Government concerned. If quality of any work is graded as 'Unsatisfactory', the State Government shall ensure that the contractor replaces the material or rectifies the workmanship (as the case may be) within the time period stipulated. Complaints regarding use of sub-standard material, in the construction of roads under PMGSY are received from time to time. Number of such complaints received during the last two years and the current years are as given below:—

Year	No. of Complaints
2011-12	31
2012-13	40
2013-14 (upto June, 2013)	12

(d) As per the provisions in the Standard Bidding Document of PMGSY, the roads shall be maintained by the contractors for five years from the date of completion of the work. During this period, the Contractor shall carry out all routine maintenance works required to keep the road in good condition. The various work items for Routine Maintenance are listed below:—

- (i) Clearing/re-shaping of road side drains.

- (ii) Pothole filling (WBM & BT).
- (iii) Filling up edges of asphalt surface.
- (iv) Dressing of berms, earth work on berms, rain cuts and dressing of earthen embankments, Turfing whenever necessary.
- (v) Refixing displaced guard stones, White washing guard stones, parapets of CD works.
- (vi) Fixing disturbed caution board/Village Name board/Speed limit board, etc.
- (vii) White washing and Geroo painting of trunks of trees.
- (viii) Cutting of branches of trees etc. obstructing flow of traffic and line of sight, and cleaning wild growth on berms.
- (ix) Topping of W.B.M. blindage including picking of loose metal.
- (x) Maintenance of catch water drains.
- (xi) Clearance and desilting of cross drains.
- (xii) Making up the loss of profile (for gravel roads).
- (xiii) Rectifying Corrugated Surface (for gravel and WBM Roads).
- (xiv) Filling up local depressions, ruts, potholes and erosion control (for gravel and WBM Roads).
- (xv) Regravelling (for gravel roads).
- (xvi) Repairing damaged edges (for WBM).
- (xvii) Rectifying revealed surface (for WBM).
- (xviii) Periodic surface renewal (for WBM).
- (xix) Painting of Km. and Hecto stones, Logo and Sign Boards etc.

**Promotion of rural employment in non-farm sector**

725. DR. T. SUBBARAMI REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the annual growth rate of workforce in the rural non-farm sector as compared to the agriculture sector during the last three years and the current year;
- (b) the details of various schemes being implemented by Government to promote rural employment in the non-farm sector;